

DIVISION BENCH

O-131

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

IA/182(KB)2020
In
C.P. (IB)/245(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th
JANUARY, 2021, 10:30 A.M

Name of the Company	M/S GANNON DUNKERLEY & CO. LTD. Vs. INFINITY TOWNSHIPS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mrs. Manju Bhuteria, Advocate] For the Applicant
2. Mrs. Sweta Gandhi Murgai, Adv.]

1. Ms. Neha Somani, Pr. CS] For the Corporate Debtor

ORDER

Mrs. Manju Bhuteria alongwith Mrs. Sweta Gandhi Murgai, Ld. Counsel on behalf of the Applicant present. Ms. Neha Somani, Ld. Authorised Representative present on behalf of the Corporate Debtor.

2. In IA No.182/KB/2020, reply has been filed by the corporate debtor opposing the amendment. List this IA on 26.02.2021 for consideration and disposal.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)